

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO - 1252
TO BE ANSWERED ON- 13/12/2023

PAYMENT ISSUES TO WORKERS OF ANDHRA PRADESH

1252 SHRI V. VIJAYASAI REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether MGNREGS workers in tribal areas of Andhra Pradesh have to travel significant distances to claim their wages;
- (b) if so, reasons therefor;
- (c) whether the last mile delivery in tribal areas of Andhra Pradesh has seen hardship in accessing payments from Centrally sponsored schemes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(DR. BHARATI PRAVIN PAWAR)

(a) to (d): As informed by Ministry of Rural Development, Government has introduced the system of payments of wages under NeFMS (National Electronic Fund Management System) through DBT mode, where wages are directly credited into wage seekers individual accounts. Wage seekers can draw their wages through services like Bank, ATM or through Business correspondents' network at their convenience.

Similarly, payments towards scholarship to the ST students under the Centrally Sponsored Schemes i.e. Pre-Matric Scholarship and Post – Matric Scholarship implemented by Ministry of Tribal Affairs are credited to their individual accounts through DBT mode.
